

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5745
ANSWERED ON:30.04.2013
LAW AND ORDER SITUATION
Lal Shri Kirodi ;Singh Kunwar Rewati Raman

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the law and order situation in the country is deteriorating;
- (b) if so, whether the Union Government has held consultations with the State Governments to improve law and order in their respective States;
- (c) if so, the details thereof and the outcome thereon; and
- (d) the other measures taken by the Union Government to improve the law and order situation in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIR.P.N. SINGH)

(a) : No Madam.

(b) to (d) : Yes Madam, Union Government conducts periodic meetings/reviews with the State Governments to improve law and order situation in the States. During the year 2012, Chief Ministers' Conference on Internal Security was held on 16.04.2012. Besides, a Conference of Directors General of Police of all the States was also held from 6th to 8th September, 2012. During the said Conferences various issues related to law and order were discussed in detail including issues related to terrorism and Internal Security threats, Left Wing Extremism, Cross-Border Infiltration, Police Modernization and Training etc.

An exclusive meeting of the Chief Ministers was also held on 5th May, 2012 to discuss issues regarding the proposed National Counter Terrorism Centre (NCTC) in order to invite suggestions from various States for its strengthening before it can be operationalised.

In addition to the above, the Union Government issues advisories to various States from time to time based on specific inputs from the Central Intelligence Agencies regarding the potential threats to the Internal Security / law & order / communal situation in the country arising out of any 'Bandh'/Strike/festivals etc.